Sr. No. 721 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Crl) No. 185/2019

Aijaz Ahmad Bhat

.... Petitioner/Applicant(s)

Through:- Mr. Shafqat Nazir, Advocate (through video conference)

V/s

State of J&K and others

.....Respondent/Non-applicant(s)

Through:- Mr. Sajad Ashraf, GA (through video conference)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

Mr. Sajad Ashraf, learned Government Advocate seeks and is granted

time to produce the detention record by the next date of hearing.

List on 03.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 23.06.2020 SUNIL-II